

No. J-11017/25/2025-Judicial/E.166429
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 12th November, 2025

ORDER

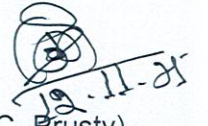
The President is pleased to engage following additional Advocates as Central Government Counsel for conducting Central Government litigation before the High Court of Karnataka (PB) at Bengaluru, as shown below, for a period of three years with effect from the date of this orders or until further orders, whichever is earlier:

HIGH COURT OF KARNATAKA (PB) AT BENGALURU

Sl. No	Name of Advocate (S/Shri)	Contact details	Enrollment No.
Senior Panel Counsel			
1.	Likith R Prakash	410, 1 st Floor, Dr. Rajkumar Road, 6 th Block, Rajajinagar, Bengaluru-560010 Email: justicelawfirm.blr@gmail.com	KAR/1155/2017
2.	Vinay Venugopal	K412/D/1, 2 nd Main Road, B- Block, Vinayaka Nagar, HA, PO Konena Agrahara, Bangalore-560017 Mob: 9448377111 Email: vinayadv93@gmail.com	KAR/866/2017
Central Government Counsel			
3.	H. Venkatesha Dodderi	FB 1302, Golden Grand Apartments, Yeshwanthapura, Tumkur Road, Bangalore-560022 Mob: 9900456379 Email: hvenkatesha.d@gmail.com	KAR/818/1992

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms & conditions contained in this Department's OM No. 26(2)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

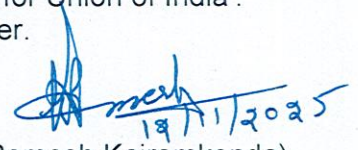
3. Hindi version of this order will follow.


(M. C. Prusty)

Sr. Government Advocate

Copy (through email) to:-

1. PS to Hon'ble MoS (I/C)L&J.
2. PSO to Law Secretary/ Additional Secretaries/Joint Secretaries in the main secretariat of Department of Legal Affairs).
3. In-charge, Branch Secretariat, Bengaluru.
4. Shri Kuloor Arvind Kamath, Addl SGI, Karnataka High Court.
5. Shri Shanthi Bhushan, Deputy SGI, Karnataka High Court (PB) at Bengaluru.
6. Shri Venkatesh M. Kharvi, Deputy SGI, Karnataka High Court Circuit Bench at Dharwad.
7. To upload on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Union of India'.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Office/Spare copies.


(Ramesh Kairamkonda)
Section Officer (Judicial Section)
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